

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:229
ANSWERED ON:08.12.2005
FIRE IN BOMBAY HIGH NORTH PLATFORM
Panda Shri Prabodh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government had set up a High Level Inquiry Committee to look into the circumstances that led to the recent fire in the Bombay High North Platform of the Oil and Natural Gas Corporation (ONGC);
- (b) if so, the details thereof;
- (c) whether the Committee has submitted its report to the Government;
- (d) if so, the findings thereof and the action taken by the Government thereon; and
- (e) if not, the time by which the Committee is likely to submit its report?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYER)

(a) to (e): A Statement is laid on the Table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 229 BY SHRI PRABODH PANDA TO BE ANSWERED ON 8TH DECEMBER, 2005 REGARDING FIRE IN BOMBAY HIGH NORTH PLATFORM.

(a) & (b) Yes, the Government has set up an Independent Inquiry Committee under the Chairmanship of Shri T.N.R.Rao, former Secretary (P&NG), to look into the circumstances leading to the accident and the adequacy of the response thereto.

The composition of the Inquiry Committee is as follows:-

- i) Shri T.N.R.Rao : Chairman
- ii) Maj. Gen.(Retd.) S.C.N. Jatar, former C&MD, ONGC Videsh Ltd.: Member
- iii) DG, Coast Guard or a Senior Level Nominee : Member

(c) & (d) Committee is yet to submit its report in this regard.

(e) Committee has been given time of six months upto 15th March, 2006 to submit the report.